

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6750
ANSWERED ON:17.05.2012
CREATION OF RURAL ASSETS
Gandhi Shri Feroze Varun

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to create permanent rural assets to facilitate sustainable livelihoods to the unemployed in rural India;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 was enacted with the primary objective of enhancing the livelihood security of the rural households by providing up to 100 days of guaranteed wage employment in a year to every rural household on demand for doing unskilled manual work. Creation of durable assets and strengthening the livelihood resource base of the rural poor is also an important objective of the Act. The Act is in operation with effect from 2.2.2006 and extends to all rural areas in the country. The provisions in MGNREGA are effected through Schemes to be formulated by States under Section 4(1) of the Act. Para 1B of Schedule-I of MGNREGA as amended from time to time, lists the category of works that any Scheme prepared by a State Government under Section 4 (1) of MGNREG Act shall focus upon.